

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [SAVEBUX ENTERPRISES PRIVATE LIMITED]

1	Name Of Corporate Person	SAVEBUX ENTERPRISES PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Person	09/10/2017
3	Authority Under Which Corporate Person Is Incorporated / Registered	REGISTRAR OF COMPANIES -AHMEDABAD
4	Corporate Identity Number/Limited Liability Identification Number Of Corporate Person	U24100GJ2017PTC099389
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	LINCON HOUSE, BEHIND SATYAM COMPLEX, SCIENCE CITY ROAD, SOLA, AHMEDABAD - 380060.
6	Liquidation Commencement Date Of Corporate Person	JANUARY 16, 2020
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	BHUPENDRA SINGH NARAYAN SINGH RAJPUT 309, ATMA HOUSE, OPP; OLD RBI, ASHRAM ROAD, AHMEDABAD-380009 CABSRAJPUT309@GMAIL.COM 9426014155 IBBI/IPA-001/IP-P00397/2017-18/10715
8	Last Date For Submission Of Claims	15TH DAY OF FEBRUARY, 2020

Notice is hereby given that the **SAVEBUX ENTERPRISES PRIVATE LIMITED** has commenced voluntary liquidation on **16TH DAY OF JANUARY, 2020**.

The stakeholders of **SAVEBUX ENTERPRISES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **15TH DAY OF FEBRUARY, 2020** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator: _____

Bhupendra Singh Narayan Singh Rajput
Insolvency Professional

Reg. No: **IBBI/IPA-001/IP-P00397/2017-18/10715**

DATE: JANUARY 17, 2020

PLACE: AHMEDABAD

